

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**STARRED QUESTION NO. 160**  
ANSWERED ON 30/07/2025

**PM-KUSUM IN RAJASTHAN**

\*160. SHRI RAJKUMAR ROAT

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO  
STATE:

- (a) the details of number of farmers applied for assistance and those who received benefits under the Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) in Dungarpur-Banswara and Pratapgarh under the Banswara Lok Sabha Constituency of Rajasthan during the Financial Year 2024-2025;
- (b) whether the eligible farmers in Banswara Lok Sabha Constituency have been deprived of the benefits thereunder despite depositing their share as required under PM-KUSUM and if so, the details thereof;
- (c) whether only less than two percent of the farmers have been benefited under the said Mahabhiyan and if so, the details of efforts made by the Government to resolve this issue;
- (d) whether the Government proposes to provide the entire cost as subsidy under PM-KUSUM to the poor farmers belonging to SC/ST category and if so, the details thereof; and
- (e) whether the Government proposes to organize special camps to provide benefits of this mahabhiyan and if so, the details thereof?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS,  
& FOOD AND PUBLIC DISTRIBUTION**

**(SHRI PRALHAD JOSHI)**

- (a) to (e) A Statement is laid on the Table of the House.

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## **STATEMENT**

### **STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. †\*160 FOR ANSWER ON 30.07.2025**

(a) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received from the States/UTs. Implementation, including selection of beneficiaries is the responsibility of State Implementing Agencies (SIAs). As reported by SIAs, the number of farmers who applied and those who received benefits under PM KUSUM scheme for Dungarpur-Banswara and Pratapgarh under the Banswara Lok Sabha Constituency are as follows:

<b>PM KUSUM Components</b>	<b>SIA for PM KUSUM in Banswara Lok Sabha Constituency</b>	<b>Farmers Applied during FY 24-25</b>	<b>Pumps Installed / Solarized</b>
B (number of pumps)	Horticulture Department, Govt of Rajasthan	22,112	601
C (IPS) (number of pumps)	Ajmer Vidyut Vitran Nigam Ltd (AVVNL)	-	308

(b) No Sir. SIAs have reported that all willing and eligible farmers who have applied for the scheme and deposited their farmer share in Banswara Lok Sabha Constituency have benefited under the PM-KUSUM scheme.

(c) As reported by SIAs, the total number of farmers already benefited through installation/solarization of agriculture pumps under PM KUSUM, as of 30.06.2025, is 14,39,060, out of total sanctioned 49 lakh pumps in the scheme. The state-wise details are placed at **Annexure I**.

(d) Under the PM KUSUM Scheme, Central Financial Assistance (CFA) is granted to all eligible applicants including SC/ST farmers. The details of CFA provided under PM KUSUM are attached at **Annexure II**.

(e) In order to increase awareness about the Scheme and beneficiary participation in the scheme, MNRE is conducting extensive IEC & outreach activities. The list of a few capacity building workshops and public awareness programs carried out for the implementation of PM KUSUM are as follows:

- Bankers' Conclave in Mumbai – May 2024
- National Workshop on PM-KUSUM in Bangalore – June 2024
- 100 Capacity Building workshops through KVKs across the country - July to Dec 24
- Chintan Shivar 2024 - November 2024
- Validatory Ceremony of Capacity Building program in Goa – December 2024
- Regional Workshops on RE in Mumbai – January 2025
- **Regional meet on RE in Jaipur – January 2025**
- Bankers' Conclave in Mumbai – February 2025
- Regional meet on RE in Vishakhapatnam – June 2025

From time to time, the IEC activities are conducted by Central and State Governments in a collaborative manner.

**Annexure-I referred to in reply to Part (c) of Lok Sabha Starred Question No. †\*160 for  
30.07.2025**

**State/ UT-wise details of beneficiaries under PM-KUSUM Scheme  
(as on 30.06.2025)**

<b>S. No.</b>	<b>State/ UT Name</b>	<b>No. of Solar Plants installed in Component-A</b>	<b>Total number of farmers benefited through installation/solarization of pumps under Component B and C</b>
1	Arunachal Pradesh	0	577
2	Chhattisgarh	9	0
3	Goa	0	800
4	Gujarat	0	195541
5	Haryana	12	157073
6	Himachal Pradesh	140	959
7	Jammu & Kashmir	0	2890
8	Jharkhand	0	35459
9	Karnataka	0	23761
10	Kerala	0	13171
11	Madhya Pradesh	32	23641
12	Maharashtra	2	727019
13	Manipur	0	78
14	Meghalaya	0	98
15	Mizoram	0	40
16	Nagaland	0	65
17	Odisha	0	5716
18	Punjab	0	15025
19	Rajasthan	359	155909
20	Tamil Nadu	2	4187
21	Tripura	0	5256
22	Uttar Pradesh	1	70408
23	Uttarakhand	0	1367
24	West Bengal	0	20
<b>Total</b>		<b>557</b>	<b>14,39,060</b>
<b>Total Sanction under Component B and Component C</b>			<b>49,00,000</b>

**Annexure II referred to in reply to Part (d) of Lok Sabha Starred Question No. †\*160  
for 30.07.2025**

**CFA under PM-KUSUM Scheme**

<b>Component</b>	<b>Financial Assistance available</b>
<b>Component A</b>	Procurement Based Incentive (PBI) is provided to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for five years. There is no CFA under this Component.
<b>Component B</b> <b>Component C (Individual Pump Solarisation)</b>	<ul style="list-style-type: none"> <li>• CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided.</li> <li>• However, in North Eastern States including Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided.</li> <li>• In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary.</li> <li>• Component B and Component C (IPS) of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</li> </ul>
<b>Component C (Feeder Level Solarisation)</b>	For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW (1.75 Cr. per MW for NER/ Hilly/ Islands) is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.